

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Civil Review No.68 of 2020

The State of Jharkhand and others Petitioners

Versus

Rekha Agrawal Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioners: Mr. Sachin Kumar, Addl. A.G.-II
For the Respondent: Mr. Samavesh Bhanj Deo, Advocate

Oral Order

03/Dated: 12.04.2021

As prayed on behalf of the respondent in presence of the learned counsel for the petitioners, let this case be listed tomorrow (13.04.2021).

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)